

31. Provision of Escort Corps invested with necessary police powers to be developed to operate under the jurisdiction of social welfare organisations at the State level.

32. Appointment of Special Executive Magistrates from amongst women.

33. Setting up a Board of visitors in the various custodial institutions.

(c) Action has been initiated to implement the recommendations of the Committee in consultation with Central Ministries as well as the State Governments, the Central Social Welfare Board and State Welfare Advisory Boards. Most of the recommendations involve long term processing.

[English]

Funds Released Under Jawahar Rozgar Yojana

1476. SHRIMATI BASAVARAJESWARI:

SHRI G.S. BASAVARAJU:

SHRI RAM PYARE PANIKA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government have released some funds to the District Rural Development Agencies, Zilla Parishads or States under the Jawahar Rozgar Yojana as the first instalment for 1989-90;

(b) if so, the total amount so far re-

leased, State-wise;

(c) when further instalments will be released;

(d) to what extent, the amount has been utilised;

(e) whether any progress reports for achieving the targets have been received by Union Government; and

(f) if so, the details therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY):

(a) Yes, Sir.

(b) A Statement indicating the resources released to the States/UTs for implementation of Jawahar Rozgar Yojana during the year 1989-90 is given below.

(c) The next instalment of central funds will be released on the request of the DRDAs/ Zilla Parishads on the fulfilment of the conditions as laid down in para 9.2 (c) of the Jawahar Rozgar Yojana Manual.

(d) As per reports received from different States/UTs, an amount of Rs. 8,570 lakhs has been utilised so far.

(e) and (f). States/UTs have reported generation of 424.00 lakh mandays of employment so far under Jawahar Rozgar Yojana during 1989-90.

STATEMENT*Funds released under Jawahar Rozgar Yojana during 1989-90*

<i>Sl. No.</i>	<i>State.UTs</i>	<i>Funds released (Central) (Rs. in lakhs)</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	Andhra Pradesh	7125.12
2.	Arunachal Pradesh	116.01
3.	Assam	2003.50
4.	Bihar	14277.13
5.	Goa	181.80
6.	Gujarat	3241.41
7.	Haryana	776.15
8.	Himachal Pradesh	553.69
9.	Jammu and Kashmir	755.52
10.	Karnataka	3625.95
11.	Kerala	2338.49
12.	Madhya Pradesh	7692.22
13.	Maharashtra	7632.00
14.	• Manipur	201.72
15.	Meghalaya	168.96
16.	Mizoram	72.35
17.	Nagaland	186.24
18.	Orissa	3627.00
19.	Punjab	744.93

1	2	3
20.	Rajasthan	5383.93
21.	Sikkim	72.96
22.	Tamil Nadu	4971.27
23.	Tripura	195.22
24.	Uttar Pradesh	19979.25
25.	West Bengal	6958.33
26.	A & N Islands	96.05
27.	Chandigarh	24.46
28.	D & N Haveli	47.17
29.	Delhi	30.05
30.	Daman & Diu	77.57
31.	Lakshadweep	49.05
32.	Pondicherry	84.89
	All India	93290.39

Vacancies in the Board of Directors of Hindustan Copper Limited

1477. SHRI V. SREENIVASA PRASAD:
Will the Minister of STEEL AND MINES be pleased to state:

(a) whether some posts of directors on the Board of Directors of Hindustan Copper Limited have fallen vacant;

(b) if so, the details thereof and the reasons therefor;

(c) whether these posts have been filled up; and

(d) if not, the reasons for the delay?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRI MAHABIR PRASAD): (a) No, Sir.

(b) to (d). Do not arise.

Fixation of Support Price for Coconut

1478. PROF. P.J. KURIEN:
PROF. K.V. THOMAS:
SHRI VAKKOM PU-
RUSHOTHAMAN:

Will the Minister of AGRICULTURE be pleased to state: